

W.P.(MD) No.19007 of 2024

**BEFORE THE MADURAI BENCH OF MADRAS HIGH COURT**

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**DATED: 07.08.2024**

**CORAM:**

**THE HONOURABLE MR.JUSTICE R.SUBRAMANIAN  
and  
THE HONOURABLE MRS.JUSTICE L.VICTORIA GOWRI**

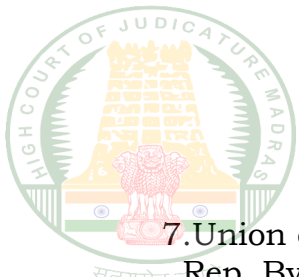
**W.P.(MD) No.19007 of 2024**

M.Selva Kumar

... Petitioner

-vs-

- 1.Union of India,  
Rep. By its Principle Secretary of the President of India,  
Rastrapathi Bhavan, New Delhi – 110003.
- 2.Union of India,  
Rep. By its Principle Secretary of the Prime Minister of India,  
Rastrapathi Bhavan, New Delhi – 110003.
- 3.Union of India,  
Rep. By its Home Secretary,  
Lok Nayak Bhavan, New Delhi – 110003.
- 4.Union of India,  
Rep. By its Principal Secretary of Cultural Ministry,  
Lok Nayak Bhavan, New Delhi – 110003.
- 5.Union of India,  
Rep. By its Principal Secretary of Education Ministry,  
Lok Nayak Bhavan, New Delhi – 110003.
- 6.Union of India,  
Rep. By its Principal Secretary of Finance Ministry,  
Lok Nayak Bhavan, New Delhi – 110003.



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7. Union of India,

Rep. By its Principal Secretary of Parliament Affairs Ministry,  
Lok Nayak Bhavan, New Delhi – 110003.

8. State of Tamil Nadu,

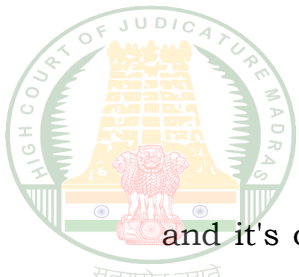
Rep. By its Principal Secretary of Chief Minister of Tamil Nadu,  
St. George Fort, Chennai – 600009.

9. State of Tamil Nadu,

Rep. By its Principal Secretary of Home Department,  
Chennai – 600 009.

... Respondents

PRAYER: Petition filed under Article 226 of the Constitution of India, to issue a Writ of Mandamus, (a)to direct to all the respondents to take appropriate action to declare 'Thiru Kural as the National book of High values and virtues of India' or 'the National Literature of virtue with Ethics of India' along with Constitution of India by the way of making an act and a notification with a declaration in the official gazette of Union of India and continuously Thirukural should be translated into all India Languages and this should be taught as a curriculum in all the Educational Institutional functioning under Union Government and all State Governments from lower level to Higher Education, (b)to direct to all the respondents to take appropriate action to all Sangam period literatures in Tamil should be nationalized and it should be declared as 'the National property of India', (c)to direct all the respondents to take appropriate action to issues the awards in the name of 'Thiruvalluvar' in the case of man or women like in the case of 'Bharat Rathna' for social activities and service for this promotion of nation, the same awards may awarded on the independence day festival and also erect statue of the Holy saint 'Thiruvalluvar' in the vicinity of the new Parliamentary building being constructed now along portrait of them describing his contribution of this nation and also 'Thiruvallur' name is declared as 'The Ethical and Spiritual Guru of India' and his birth day to be declare as 'The Spiritual and Ethical day of India'



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and it's celebrate with a National holiday by the Union Government and all state Governments as like as Gandhi Jayanthi.

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For Petitioner : Mr.M.Sri.Vakumar  
Party in Person

For Respondents 1 to 6 : Mr.K.Govindarajan  
Deputy Solicitor General of India

For Respondents 7 & 8 : Mr.P.Thilakkumar  
Government Pleader

### **ORDER**

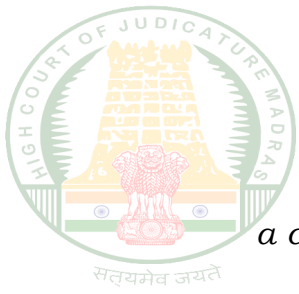
**[Order of the Court was made by R.SUBRAMANIAN, J.]**

By consent, this Writ Petition is taken up for final disposal at the admission stage itself.

2.The respondents 1, 2 and 8 are deleted from the array of the parties.

3.The prayer in the Writ Petition is as follows:-

*“(a)to direct to all the respondents to take appropriate action to declare 'Thiru Kural as the National book of High values and virtues of India' or 'the National Literature of virtue with Ethics of India' along with Constitution of India by the way of making an act and a notification with a declaration in the official gazette of Union of India and continuously Thirukural should be translated into all India Languages and this should be taught as*



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*a curriculum in all the Educational Institutional functioning under Union Government and all State Governments from lower level to Higher Education*

*(b)to direct to all the respondents to take appropriate action to all Sangam period literatures in Tamil should be nationalized and it should be declared as 'the National property of India', (c)to direct all the respondents to take appropriate action to issues the awards in the name of 'Thiruvalluvar' in the case of man or women like in the case of 'Bharat Rathna' for social activities and service for this promotion of nation, the same awards may awarded on the independence day festival and also erect statue of the Holy saint 'Thiruvalluvar' in the vicinity of the new Parliamentary building being constructed now along portrait of them describing his contribution of this nation and also 'Thiruvallur' name is declared as 'The Ethical and Spiritual Guru of India' and his birth day to be declare as 'The Spiritual and Ethical day of India' and it's celebrate with a National holiday by the Union Government and all state Governments as like as Gandhi Jayanthi. ”*

4.The declaration sought for by the petitioner is not within the domain of this Court, it is the policy decision, which has to be taken by the concerned Governments on the basis of the pre-implementation survey that



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has to be done. Moreover by its nature, our Nation has got several people speaking several languages and in such situation, if the prayer of the petitioner is allowed, it will result in every High Court in the country passing orders for recognizing a particular text or an epic or a book as a National Book of High Values and Virtues of India.

5.We are not for a moment restricting Thirukural to Tamil Nadu alone but at the same time, we do not want to open the Pandoras box, that will lead to complete chaos. Hence, we are not entertaining the Writ Petition.

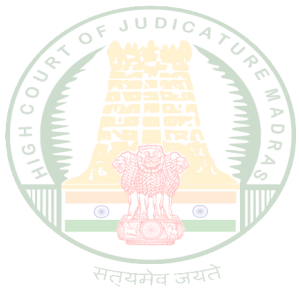
6.In view of the same, the Writ Petition is dismissed. No costs.

**[R.S.M., J.]**

**[L.V.G., J.]**

**07.08.2024**

NCC : No  
Index : No  
Internet : Yes  
Mrn/Sml

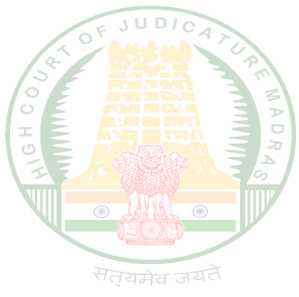


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To

- 1.Home Secretary, Union of India,  
Lok Nayak Bhavan, New Delhi – 110003.
- 2.Principal Secretary of Cultural Ministry,  
Union of India,  
Lok Nayak Bhavan, New Delhi – 110003.
- 3.Principal Secretary of Education Ministry,  
Union of India,  
Lok Nayak Bhavan, New Delhi – 110003.
- 4.Principal Secretary of Finance Ministry,  
Union of India,  
Lok Nayak Bhavan, New Delhi – 110003.
- 5.Principal Secretary of Parliament Affairs Ministry,  
Union of India,  
Lok Nayak Bhavan, New Delhi – 110003.
- 6.Principal Secretary of Home Department,  
State of Tamil Nadu, Chennai – 600 009.



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**R.SUBRAMANIAN, J.**  
**and**  
**L.VICTORIA GOWRI, J.**

Mrn/Sml

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